

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AUVIZ SYSTEMS INDIA PRIVATE LIMITED

1	Name of Corporate Person	Auviz Systems India Private Limited
2	Date of Incorporation of Corporate Person	12.02.2014
3	Authority under which Corporate person is Incorporated/ Registered	Registrar of Companies, Telangana
4	Corporate Identity Number of Corporate Person	U72200TG2014FTC092906
5	Address of the Registered Office and Principal Office (if any) of Corporate Person	Octave Block 2A and 2B, Parcel-4, Floor 15, Raidurg, Salarpuria Sattva Knowledge City, Survey No 83/1, Hyderabad Rangareddi-500081, Telangana
6	Liquidation Commencement Date of Corporate Person	26.02.2020
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: CS Dr. Ahalada Rao Vummenthala Address: Flat No 113, Block-B, Sri Datta Sai Commercial Complex, Opp. Sapthagiri Theatre, RTC X Roads, Hyderabad-500020, Telangana E-Mail: rp.ahaladarao@gmail.com Telephone Number: 9849027041 Registration No: IBBI/IPA-002/IP-N00074/2017-18/10172
8	Last Date for submission of Claims	25.03.2020

Notice is hereby given that the Auviz Systems India Private Limited has commenced voluntary liquidation on 26.02.2020

The stakeholders of Auviz Systems India Private Limited are hereby called upon to submit a proof of their claims, on or before 25.03.2020, to the liquidator at the address mentioned against Item-7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 29.02.2020
Place: Hyderabad

Sd/-
Ahalada Rao Vummenthala
Liquidator


